

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No.

of

Applicant(s):

Advocate for
Applicant(s) :

Respondent(s) :

Respondent (s) :

Notes of the registry

Orders of the Tribunal

OA No.188/2013

Date of Order : 02.08.2016

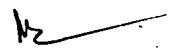
None present for applicant.

Mr. K.S. Yadav, proxy counsel for Mr. B.L. Bishnoi, counsel for respondents.

None present on behalf of the applicant. The applicant was also not present on the last listed many dates. It appears that the applicant is not interested to pursue this matter.

Accordingly, the OA is dismissed in default for non-prosecution.


[Praveen Mahajan]
Administrative Member
Rss


[Dr. Murtaza Ali]
Judicial Member